

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/2003(Pt.)/4462/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
Principal Judge,
Family Court, Barpeta.

Dated Guwahati the 24th September, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. FC(B)/2021/330, dtd. 24.09.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.09.2021 along with headquarter leave permission, from the evening of 24.09.2021 till the morning of 28.09.2021**, has been granted. The District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt


JT.REGISTRAR (VIGILANCE)

4464

Memo NO.HC.VII-28/2003(Pt.)/4463-1A, dated 24.9.2021

Copy to :

1. The District and Sessions Judge, Barpeta .
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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